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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

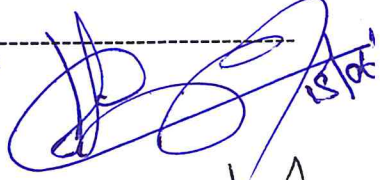

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/190/ (IB)/2017
NAME OF THE PETITIONER(S) : MADRAS HARD TOOL PVT LTD
NAME OF THE RESPONDENT(S) : RAREFIELD ENG PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Joseph Augustine M/s. Sampath Kumar & Associates	Counsel for Petitioner	 15/6/17
2.	R. PAWANIKUMAR DHANVIKA	Counsel for Respondent	 15/6/17

ORDER

Counsel representing both the parties are present. Counsel for respondent submitted that they are intending to settle the matter amicably for which they have put forth a proposal giving the schedule of payment, copy of the same is furnished to the other side. Counsel for petitioner sought time to seek instructions from his client in this regard. Time extended at their request. Put up on 03.07.2017 at 2.30 P.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)